

the problem and how much of it will be given to Rajasthan; and

(d) what allocations have been made for this purpose for 1981-82?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) to (d). Information is being collected and will be laid on the Table of the sabha.

Non-utilisation of grants sanctioned to Orissa for Development Projects

1975. SHRI RASA BEHARI BEHERA: Will the Minister of IRRIGATION be pleased to lay a statement showing:

(a) the amount of grant sanctioned by the Central Government to the State Government of Orissa for various development projects during 1980-81;

(b) whether it is a fact that grants allotted for different irrigation and flood control projects have not been utilised fully; and

(c) what are the reasons thereof and what steps Government have taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) the total Central assistance allocated to the Government of Orissa for its Annual Plan 1980-81 is Rs. 145.10 crores.

(b) The Central assistance for financing the States, plan is released in the shape of block loans and grants and is not relatable to any specific programme/scheme.

(c) Does not arise.

Implementation of U.G.C. scales

1976. PROF. P. J. KURIEN: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) the States which have implemented University Grants Commis-

sion scales for College teachers and States which have not implemented;

(b) the reasons for the non-implementation of scales by some States; and

(c) the steps Government propose to take to implement University Grants Commission scale in all States?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) The University Grants Commission scales of pay for University and College teachers have been implemented by all the States except Kerala. However, the Governments of Jammu and Kashmir and Karnataka have sanctioned these scales only to University teachers.

(b) and (c). Though Central Government had offered financial assistance to the State Governments for adopting University Grants Commission scales for the period from 1-1-1973 to 31-3-1979, it is for the State Governments concerned to sanction them. The discretion in this matter is with the State Governments as they have to maintain the revised scales after the expiry of the period of Central assistance.

Foreign exchange earned by companies owning chartered fishing trawlers

1977. PROF. P. J. KURIEN: Will the Minister of AGRICULTURE be pleased to state:

(a) the net foreign exchange earnings by various companies which chartered foreign trawlers in 1979 and 1980 separately; and

(b) the full details of oil consumed at Indian ports by such chartered trawlers?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) As per the returns of the Indian Companies, the earnings come to US \$ 18,75,212 for 1979 and US \$ 139,386 for 1980.

(b) Since separate accounts are not maintained by oil companies and international bunkering agencies for oil drawn by chartered fishing vessels, this information is not available.

National Policy for aged

1978. PROF. AJIT KUMAR MEHTA:

SHRI CHANDRAJIT YADAV:

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether there is any proposal with the Government to formulate a National Policy for the aged with a view to providing them security in their old age;

(b) if so, the decision, if any, taken by Government in this regard; and

(c) if the reply to part (a) above be in the negative, whether Government propose considering the desirability of formulating such a policy?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) to (c). The present policy of Government is to give Financial Assistance to the destitute aged under Old Age Pension Schemes operated by the State Governments and Union Territory Administrations. At present 24 States/Union Territories are operating schemes of Old Age Pensions.

Review of National Education Policy

1979. SHRI MADHAVRAO SCINDIA:

SHRI AMAR ROYPRADHAN:

SHRI CHITTA MAHATA:

SHRI RAM PYARE PANIKKA:

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether Government have reviewed the National Education Policy; and

(b) if so, the details thereof?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) No, Sir.

(b) Does not arise.

Programme for nutrition to adivasis and economically weaker sections of Society

1980. SHRI MADHAVRAO SCINDIA: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether any comprehensive programme for providing nutrition to Adivasis and other economically weaker sections of the society has been laid down by Government recently; and

(b) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI-MATI SHEILA KAUL): (a) and (b). A number of supplementary nutrition programmes are under implementation in the country. These programmes cover are under implementation in the country. These programmes cover tribal areas as also other disadvantaged areas. However, in many